

Annexure-7

Name of the Corporate Debtor :SAV INDUSTRIES PRIVATE LIMITED ; Date of commencement of CIRP : -25-10-2022 ; List of Creditors as on : 14-01-2023

List of Operational Creditors (Government Dues) (Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues,that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks,if any
	Department	Government	Identification No.	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether Related Party?	% of voting share in CoC,if applicable					
1	The Deputy Commissioner of CT & GST, CT & GST Circle I, Rourkela, Udit Nagar	Taxes		10.11.2022	6,27,77,601.00	6,27,77,601.00	Unsecured	No	No	No	0	0	0	0	0	
2	DEPUTY COMMISSIONER GST & Central Excise Rourkela-II Division	Taxes		21.12.2022	4,82,62,618.00	4,50,62,618.00	Unsecured	No	No	No	0	0	0	32,00,000.00	0	
TOTAL					11,10,40,219.00	10,78,40,219.00						-	-	32,00,000.00	-	